(c) Government has taken up this issue with the Chinese side, including during the recent visit of the President of China to India. In the Joint Declaration issued on November 21, 2006 during the visit the two sides agreed to set up an expert-level mechanism to discuss interaction and cooperation on the provision of flood season hydroiogical data, emergency management and other issues regarding trans-border rivers.

Formation of Haj Corporation

- 926. SHRI MAHENDRA MOHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether any request has been received by Government for a one time contribution of Rs. 750 crores for formation of a Haj Corporation to finance and manage the Haj operations in the country; and
 - (b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) and (b) ATask for Hon'ble Members of Parliament led by Shri K. Rahman Khan, Hon'ble Deputy Chairman, Rajya Sabha has recommended the setting up of an organization along the lines of Tabung Haji' of Malaysia which can, *inter alia*, mobilize the savings from prospective pilgrims, invest in instruments which are permissible under *Shariat*, distribute the returns on their savings to depositors and undertake Haj Management by providing all related services. The Task Force Report has envisaged the structure of the proposed financial institution to be a separate corporation either as a statutory body or under the Indian Company Act with Government equity participation of at least 40% of the proposed equity base of Rs. 1500 crores. The issue of setting up such an institution is yet to be decided and contribution by Government of India will have to be decided thereafter.

Move made by India at NAM Summit

- 927. SHRI KARNENDU BHATTACHARJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether any move was made by India at recent NAM Summit in connection with growing incidence of cross border terrorism; and